GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 924 ANSWERED ON 06.12.2021

WELFARE SCHEME UTILIZATION BY VARIOUS STATES

924. SHRI BIKASH RANJAN BHATTACHARYYA:

Will the Minister of MINORITY AFFAIRS be please to state:

- (a) the reason for some States not availing the benefits of the various welfare schemes that benefits the minorities:
- (b) the data on various schemes in which annual fund is being allocated to various States for which no fund is being utilized;
- (c) the steps which has been taken by Government to communicate to various States who are not availing the welfare schemes for the past four years; and
- (d) the fund allocation and fund utilization of Equity to National Minorities Development and Finance Corporation and State-wises beneficiaries during the past four years, year-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c): Ministry of Minority Affairs implements various programmes/ schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities namely Christians, Sikhs, Buddhists, Muslims, Parsis and Jains and all the States avail benefits of these schemes.

The Schemes which are implemented are all Central Sector Schemes, except for Pradhan Mantri Jan Vikas Karyakaram (PMJVK) which is a Centrally Sponsored Scheme. There is no State-wise allocation of funds under Pradhan Mantri Jan Vikas Karyakaram (PMJVK) and funds are released to the State by the Ministry for the approved projects. A number of Schemes are being implemented for the welfare and upliftment of every section of the society including minorities especially economically weaker &under privileged sections, all over the country with schemes like Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri UjjwalaYojana (PMUY), Pradhan Mantri AwasYojana (PMAY), Beti Bachao Beti Padhao Yojana, etc.. The schemes/programmes implemented by the Ministry of Minority Affairs in brief are as under:-

(1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students through Direct Benefit Transfer (DBT) mode.

- (2) Maulana Azad National Fellowship Scheme Provide fellowships in the form of financial assistance.
- (3) Naya Savera Free Coaching and Allied Scheme The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.
- (4) Padho Pardesh Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.
- (5) Nai Udaan Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.
- (6) Nai Roshni Leadership development of women belonging to minority communities.
- (7) Seekho Aur Kamao Skill development scheme for youth of 14 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.
- (8) Pradhan Mantri Jan Vikas Karyakram (PMJVK) Being Implemented to provide basic infrastructure such as Schools, Colleges, ITIs, Polytechnics, Hostels, Sadbhav Mandap, Skill Development Centres, Drinking water and Sanitation facilities, Primary Health Centres etc. in deprived areas of the Country.
- (9) Jiyo Parsi Scheme for containing population decline of Parsis in India.
- (10) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). Hunar Haat are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.
- (11) Nai Manzil A scheme for formal school education & skilling of school dropouts.
- (12) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture.
- (13) Maulana Azad Education Foundation (MAEF) implements education and skill related schemes as follows:- (a) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the economically weaker sections of Minorities (b) Gharib Nawaz Self Employment Scheme started in 2017-18 for providing short term job oriented skill development training to youth (c) Bridge Course for madarsa students & school dropouts.
- (14) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

(d) Disbursement of funds to States is made by NMDFC, on the basis of Annual Action Plan submitted by the States and availability of funds. During the last four years, State-wise distribution of funds and coverage of beneficiaries from 2017-18to 2020-21 is at Annexure.									

Annexure referred in reply to Part (d) of Rajya Sabha Unstarred Question No. 924 for answer on 06.12.2021 NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION

Rs (in Crores)

	T	Rs (in Crores)									
Sr. No.	State	2017-2018		2018-2019		2019-2020		2020-2021		Total	
			Benefici		Benefici		Benefici		Benefici		Beneficiari
- 101		Amount	aries	Amount	aries	Amount	aries	Amount	aries	Amount	es
1	CHANDIGARH	0.20	13	0.20	13	0.20	13	0.05	3	0.65	42
2	CHHATISGARH			2.22	148					2.22	148
3	DELHI	0.25	17	0.19	12	0.15	10	0.20	13	0.79	52
4	GOA							0.20	14	0.20	14
5	GUJARAT	2.87	192	4.50	300	4.50	300	5.64	376	17.51	1168
6	HARYANA	5.30	353	5.35	473	5.04	584	2.87	456	18.56	1866
7	HIMACHAL PRADESH	3.00	201	4.00	268	5.00	335	6.95	463	18.95	1267
8	JAMMU & KASHMIR	78.61	5340	78.25	5317	47.90	3425	24.79	1885	229.55	15967
9	JHARKHAND					3.00	200	0.15	10	3.15	210
10	KARNATAKA	5.60	373							5.60	373
11	KERALA	167.00	31134	206.00	39818	191.50	31100	240.50	45033	805.00	147085
12	MAHARASHTRA	5.00	2000							5.00	2000
13	MIZORAM					3.00	200	2.76	184	5.76	384
14	NAGALAND	3.00	1200	4.00	1600	3.00	1200			10.00	4000
15	PUDUCHERRY									0.00	0
16	PUNJAB	2.00	133							2.00	133
17	RAJASTHAN	15.00	1000					5.00	333	20.00	1333
18	SIKKIM							0.20	13	0.20	13
19	TAMILNADU	33.00	10866	37.95	9513	47.00	13134	25.00	3333	142.95	36846
20	TRIPURA	25.00	1667			5.31	354	10.00	667	40.31	2688
21	UTTAR PRADESH					10.00	667	21.00	2400	31.00	3067
22	UTTRAKHAND			1.00	67	0.90	60	0.10	7	2.00	134
23	WEST BENGAL	225.00	75000	260.00	77333	276.00	85067	305.00	93666	1,066.00	331066